GOVERNMENT OF INDIA

MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

STARRED QUESTION NO. *103

ANSWERED ON 27.07.2023

RELEASE OF CAUVERY RIVER WATER TO TAMIL NADU

*103 SHRI A. RAJA

SHRI A. GANESHAMURTHI

Will the Minister of JAL SHAKTI be pleased to state:

(a) the quantum of Cauvery river water released by the State of Karnataka to Tamil Nadu during the

last six months as per the Supreme Court order, month-wise;

(b) whether the State of Tamil Nadu represented to the Union Government for urging the State of Karnataka to release the full share of water, as per the agreement;

(c) if so, the details thereof along with the response of the Union Government in this regard; and

(d) the measures taken for release of previous months deficiency in thousand million cubic and to ensure timely release of water for irrigation purpose to Tamil Nadu Delta region?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a) to (d) : A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. *103 TO BE ANSWERED ON 27.07.2023 REGARDING "RELEASE OF CAUVERY RIVER WATER TO TAMIL NADU".

(a) As per the Hon'ble Supreme Court order dated 16.02.2018, State of Karnataka is required to release 177.25 thousand million cubic feet (TMC) of water at the inter-State border with Tamil Nadu, i.e., at Billigundulu in a normal year. The details of stipulated flows to be realized and the quantum of water realized at Billigundulu during the last six months are as given below in the table.

Months	Flow (TMC)	
	Stipulated flow	Realized Flow
January 2023	2.76	7.375
February 2023	2.50	4.512
March 2023	2.50	4.305
April 2023	2.50	2.992
May 2023	2.50	8.467
June 2023	9.19	2.833
July 2023	31.24	1.7193
		(as on 25.07.2023)

(b) A letter dated 19.07.2023 from Hon'ble Chief Minister of Tamil Nadu requesting Hon'ble Minister (Jal Shakti), Government of India to direct the CWMA to issue directions to Karnataka to abide by the monthly schedule prescribed by the Hon'ble Supreme Court and also make good the shortfall and another letter dated 03.07.2023 from Hon'ble Minister for Water Resources, Government of Tamil Nadu requesting Hon'ble Minister (Jal Shakti), Government of India to instruct State of Karnataka to release the prescribed quantity of water in the month of July and also to make good the shortfall occurred in the month of June 2023 immediately was received. A letter from Additional Chief Secretary WRD, Government of Tamil Nadu of similar nature was received to Chairman, Cauvery Water Management Authority (CWMA).

(c) & (d) Cauvery Water Management Authority (CWMA) vide letter dated 04.07.2023 requested Additional Chief Secretary, WRD, Govt. of Karnataka to take necessary and timely measures to realize stipulated flows at Billigundulu during the current water year 2023-24, as per the final award of the CWDT, as modified by the Hon'ble Supreme Court.

The matter was also deliberated in the 82nd meeting of Cauvery Water Regulation Committee (CWRC) held on 14th July 2023. The committee noted the cumulative observed flow at Billigundulu between 01.06.2023 to 12.07.2023 is only 3.379 TMC in the current water year 2023-24 and requested the Member/Representative from the State of Karnataka in the committee to make good the realization at Billigundulu in the forthcoming months.